

**IN THE HIGH COURT OF BOMBAY AT GOA****STM NO.724 of 2020****Maria Filomena Menezes e  
Costa Frias & 2 others  
V e r s u s****..... Petitioners****Cheryl Mavis Braganza (Dec.)  
Thr. Lrs & 21 others.****..... Respondents****Mr. Valmiki Menezes, Advocate for the Petitioner.****CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 10<sup>th</sup> August, 2020.****ORDER:****Issue notice to the respondents, returnable on 14 /9/2020.****DAMA SESHADRI NAIDU, J.****AP/-**